

**HIGH COURT OF UTTARAKHAND, AT NAINITAL**  
**NOTICE**

**No. 36 /UHC/Institution Section/2020**

**Date: 08.10.2020**

**Sub: Providing Translated Copies of Papers/Documents.**

On the subject above, I am directed to state that whenever the matters relate to Hon'ble the Chief Justices' Court, translated copies of followings papers/documents in English language are required to be filed with their copies in vernacular-

- A.** The impugned order,
- B.** All the orders/papers, which are mentioned in the prayer part of the Petition, Memorandum of Appeal, Application *etc.*,

2. In view of the above, all the parties/advocates are requested that while presenting papers for the purpose of case filing, type written English translated copies of the impugned orders, all the orders and papers, which are mentioned in the prayer part of the Petition, Memorandum of Appeal, Application *etc.* be also filed with their respective copies in vernacular.

3. These orders will apply for all the case filing concerned from 12.10.2020 (Monday).

**By orders of Hon'ble the Acting Chief Justice**

(H. S. Bonal)  
Registrar General